

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 29.05.2026

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Se
40886/2026	29.05.2026	RVWPET-92/2025	PK JENA	GENERAL		Order Dtd. 2026-05-22	CIVIL REVISION	(S No
40837/2026	29.05.2026	MATA-111/2026	SRINIBASH MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-05-22		(S No
40838/2026	29.05.2026	ABLAPL-5316/2026	P.BEURA	C.O.	COURT NO. 1	Order Dtd. 2026-05-20	BAIL-2	(S No 17
40839/2026	29.05.2026	CRLMC-606/2025	A. SUNDARAY	C.O.	COURT NO. 1	Order Dtd. 2026-05-22		(S No 17
40840/2026	29.05.2026	CRLMC-4083/2025	P.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-05-22		(S No 17
40841/2026	29.05.2026	WP (C) - 25156/2025	M.R. BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-05-22	WRIT BRANCH-1	(S No
40842/2026	29.05.2026	WP (C) - 25156/2025	M.R. BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-05-22	WRIT BRANCH-1	(S No
40845/2026	29.05.2026	WP (C) - 16361/2026	P.K.BEHERA	C.O.	COURT NO. 1	Order Dtd. 2026-05-22	WRIT BRANCH-3	(S No 51
40854/2026	29.05.2026	CRLMC-1496/2025	A DAS	C.O.	COURT NO. 1	Order Dtd. 2026-05-22		(S No 51
40855/2026	29.05.2026	WP (C) - 15510/2026	S. BHUYAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-07	WRIT BRANCH-5	(S No 20
40856/2026	29.05.2026	CRLMC-163/2025	PK MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-05-22		(S No 20
40857/2026	29.05.2026	WP (C) - 14735/2026	B. K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(S No 20
40858/2026	29.05.2026	CRLA-907/2025	PK MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-05-22		(S No 20
40859/2026	29.05.2026	CRLMC-797/2026	PK LENKA	C.O.	COURT NO. 1	Order Dtd. 2026-05-22		(S No 20

40860/2026	29.05.2026	CRLA-420/2025	G ROUT	C.O.	COURT NO. 1	Order Dtd. 2026-05-22		(S No 20
40861/2026	29.05.2026	CRLMC-4557/2025	S BEHERA	C.O.	COURT NO. 1	Order Dtd. 2026-05-22		(S No 20
40866/2026	29.05.2026	WP (C) - 16783/2026	P. K. BARIK	C.O.	COURT NO. 20	Order Dtd. 9999-12-31	WRIT BRANCH-5	(S No 53
40868/2026	29.05.2026	WP (C) - 24391/2025	G.SUNDARA	C.O.	COURT NO. 20	Order Dtd. 2026-05-22	WRIT BRANCH-2	(S No
40870/2026	29.05.2026	WP (C) - 9958/2024	G.JAYASINGH	C.O.	COURT NO. 20	Order Dtd. 2026-05-27	WRIT BRANCH (DIVISION BENCH-2)	(S No 10
40873/2026	29.05.2026	CRA-212/2000	PK MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2026-05-22	CRIMINAL APPEAL	(S No 10
40874/2026	29.05.2026	CRLA-131/2007	PK MOHANTY	C.O.	COURT NO. 20		CRIMINAL APPEAL	(S No
40876/2026	29.05.2026	BLAPL-2634/2026	SK NAYAK	C.O.	COURT NO. 20	Order Dtd. 2026-05-22		(S No
40877/2026	29.05.2026	ABLAPL-5141/2026	B DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-05-21	BAIL-2	(S No 12
40879/2026	29.05.2026	ABLAPL-4929/2026	BB PATTANAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-05-21	BAIL-2	(S No
40880/2026	29.05.2026	BLAPL-2637/2026	SS PATTANAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-05-22		(S No
40881/2026	29.05.2026	BLAPL-2639/2026	SS PATTANAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-05-22	BAIL-1	(S No
40883/2026	29.05.2026	CRLMC-417/2026	SATYABRATA SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-05-15		(S No
40884/2026	29.05.2026	CRLMP-137/2026	M. R. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-29		(S No
40885/2026	29.05.2026	CRLMC-3580/2025	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-05-22	CRIMINAL MISC	(S No
40887/2026	29.05.2026	WP (C) - 14928/2026	G. JAYSINGH	C.O.	COURT NO. 20	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-3)	(S No 12

40888/2026	29.05.2026	CRLMC-1584/2026	P. L. MISHRA	C.O.	COURT NO. 6	Order Dtd. 2026-05-15		(S No 12
40889/2026	29.05.2026	ARBA-55/2014	B.K.PATI	C.O.	COURT NO. 6	Order Dtd. 2026-05-15	M.J.C.	(S No
40890/2026	29.05.2026	CRLA-43/2009	P. K. BARIK	C.O.	COURT NO. 6	Order Dtd. 2026-05-22	CRIMINAL APPEAL	(S No 12
40893/2026	29.05.2026	WP (C) - 28901/2024	J.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-05-18		(S No 12
40894/2026	29.05.2026	WP (C) - 16904/2026	S.K.BEHERA	C.O.	COURT NO. 9	Order Dtd. 2026-07-06	WRIT BRANCH-3	(S No 33
40927/2026	29.05.2026	ABLAPL-5636/2026	C SAHU	C.O.	COURT NO. 9	Order Dtd. 2026-05-26		(S No 33
40928/2026	29.05.2026	ABLAPL-5749/2026	C SAHU	C.O.	COURT NO. 9	Order Dtd. 2026-05-26		(S No 33
40843/2026	29.05.2026	ABLAPL-3010/2026	DAKSHYESH DARSHAN NAIK	GENERAL		Order Dtd. 2026-05-04	BAIL-1	(S No 14
40844/2026	29.05.2026	CRLMP-621/2026	DEBIDUTTA MOHAPATRA	GENERAL		Order Dtd. 2026-05-19		(S No 14
40846/2026	29.05.2026	BLAPL-4996/2026	ANJU PRADHAN	GENERAL		Entire Document	BAIL-1	(S No 15
40847/2026	29.05.2026	WP (C) - 15184/2026	DR. JITENDRA KUMAR LENKA	GENERAL		Entire Brief	WRIT BRANCH-6	(S No 24
40848/2026	29.05.2026	WP (C) - 15458/2026	DEBIDUTTA MOHAPATRA	GENERAL		Order Dtd. 2026-05-22	WRIT BRANCH-5	(S No 20
40849/2026	29.05.2026	WP (C) - 14929/2026	DEBIDUTTA MOHAPATRA	GENERAL		Order Dtd. 2026-05-22	WRIT BRANCH-8	(S No 29
40850/2026	29.05.2026	WP (C) - 14927/2026	DEBIDUTTA MOHAPATRA	GENERAL		Order Dtd. 2026-05-22	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
40851/2026	29.05.2026	BLAPL-4930/2026	ANJU PRADHAN	GENERAL		Entire Document	BAIL-1	(S No 15
40852/2026	29.05.2026	WP (C) - 15457/2026	DEBIDUTTA MOHAPATRA	GENERAL		Order Dtd. 2026-05-22	WRIT BRANCH (DIVISION BENCH-2)	(S No 11

40853/2026	29.05.2026	WP (C) - 14930/2026	DEBIDUTTA MOHAPATRA	GENERAL		Order Dtd. 2026-05-22	WRIT BRANCH-5	(S No 23
40862/2026	29.05.2026	TRP (C) - 104/2026	DEBIDUTTA MOHAPATRA	GENERAL		Order Dtd. 2026-05-20		(S No 23
40863/2026	29.05.2026	WP (C) - 30817/2024	MANOJ KUMAR RANA	GENERAL		Petition With Annexures	WRIT BRANCH-1	(S No
40864/2026	29.05.2026	WP (C) - 15749/2026	HIMANSHU BHUSAN DASH	GENERAL		Order Dtd. 2026-05-21		(S No
40865/2026	29.05.2026	BLAPL- 2499/2026	LALATENDU PAL	GENERAL		Order Dtd. 2026-05-22		(S No
40867/2026	29.05.2026	ABLAPL- 3317/2026	SOUMYARANJAN PAIKRAY	GENERAL		Order Dtd. 2026-05-22		(S No
40869/2026	29.05.2026	WP (C) - 27277/2023	SURYAKANTA PALAI	GENERAL		Petition	WRIT BRANCH-5	(S No 53
40871/2026	29.05.2026	ABLAPL- 4128/2026	PRABIR KUMAR RAY	GENERAL		Order Dtd. 2026-05-18		(S No 53
40872/2026	29.05.2026	ABLAPL- 14811/2025	MANORANJAN PRADHAN	GENERAL		Order Dtd. 2026-05-21	BAIL-2	(S No 18
40875/2026	29.05.2026	JCRLA- 52/2013	SIBANANDA PATRA	GENERAL		Entire Brief		(S No 18
40878/2026	29.05.2026	BLAPL- 2634/2026	PRABIR KUMAR RAY	GENERAL		Order Dtd. 2026-05-22		(S No 18
40882/2026	29.05.2026	OJC- 9020/1996	SAILENDRA KUMAR DASH	GENERAL		Entire Document		(S No 18
40891/2026	29.05.2026	WP (C) - 14880/2026	SIPRA SUMAN PRATIHARI	GENERAL		Order Dtd. 2026-05-22	WRIT BRANCH-2	(S No
40892/2026	29.05.2026	WP (C) - 14397/2026	MANORANJAN PRADHAN	GENERAL		Order Dtd. 2026-05-20	WRIT BRANCH-6	(S No 24
40895/2026	29.05.2026	WP (C) - 15560/2026	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2026-05-20	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
40908/2026	29.05.2026	BLAPL- 4232/2026	TAPAS KUMAR JENA	GENERAL		Order Dtd. 2026-05-21	BAIL-2	(S No 10
40896/2026	29.05.2026	CRLMC- 4308/2025	SURENDRA DAS	GENERAL		Order Dtd. 2026-05-15	CRIMINAL MISC	(S No
40897/2026	29.05.2026	WP (C) - 16853/2026	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2026-05-29	WRIT BRANCH	(S No 11

							(DIVISION BENCH-2)	
40898/2026	29.05.2026	WP (C) - 14880/2026	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2026-08-14	WRIT BRANCH-2	(S No
40899/2026	29.05.2026	BLAPL- 52/2026	K. C. SWAIN	GENERAL		Order Dtd. 2026-05-22		(S No
40900/2026	29.05.2026	CRLMC- 2643/2024	D. SETHI	GENERAL		Order Dtd. 2026-05-22		(S No
40901/2026	29.05.2026	WP (C) - 7009/2026	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2026-05-15	WRIT BRANCH-7	(S No 10
40902/2026	29.05.2026	CRLMP- 420/2026	P K PRADHAN	GENERAL		Order Dtd. 2026-04-30		(S No 10
40903/2026	29.05.2026	WP (C) - 15666/2026	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2026-05-20	WRIT BRANCH-6	(S No 24
40904/2026	29.05.2026	ABLAPL- 14924/2025	P K ROUSTRAY	GENERAL		Order Dtd. 2026-03-30		(S No 24
40905/2026	29.05.2026	CRLMC- 4430/2024	SUMAN MITRA	GENERAL		Order Dtd. 2025-03-21		(S No 24
40906/2026	29.05.2026	CRLMP- 626/2026	S.NAYAK	GENERAL		Order Dtd. 2026-05-19		(S No 24
40907/2026	29.05.2026	FAO- 356/2026	S.NAYAK	GENERAL		Order Dtd. 2026-05-22		(S No 24
40909/2026	29.05.2026	BLAPL- 4232/2026	HK MOHANTA	GENERAL		Order Dtd. 2026-05-21	BAIL-2	(S No 10
40910/2026	29.05.2026	RPFAM- 241/2023	T K MOHANTY	GENERAL		Order Dtd. 2026-07-06	FIRST APPEAL	(S No
40911/2026	29.05.2026	WP (C) - 242/2020	J R SAHOO	GENERAL		Order Dtd. 2020-01-14	WRIT BRANCH-2	(S No 45
40912/2026	29.05.2026	RSA- 158/2023	L ACHARI	GENERAL		Order Dtd. 9999-12-31	SECOND APPEAL	(S No
40913/2026	29.05.2026	WP (C) - 36180/2020	H K DASH	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-3	(S No 28
40914/2026	29.05.2026	BLAPL- 2256/2026	N K ROUT	GENERAL		Order Dtd. 2026-05-21	BAIL-2	(S No 17
40915/2026	29.05.2026	WP (C) - 26084/2024	P K SAHOO	GENERAL		Order Dtd. 2024-12- 17Petition,Annexure,		(S No 17

40916/2026	29.05.2026	CRLMC-2866/2025	B BAISAKH	GENERAL		Order Dtd. 2026-05-15		(S No 17
40917/2026	29.05.2026	WP (C) - 2607/2026	ANIL	GENERAL		Order Dtd. 2026-05-12		(S No 17
40918/2026	29.05.2026	WP (C) - 13024/2026	M PRADHAN	GENERAL		Order Dtd. 2026-05-02	WRIT BRANCH-3	(S No 11
40919/2026	29.05.2026	BLAPL-2045/2026	M R SAHOO	GENERAL		Order Dtd. 2026-05-19		(S No 11
40920/2026	29.05.2026	BLAPL-6320/2025	M R SAHOO	GENERAL		Order Dtd. 2026-05-19		(S No 11
40921/2026	29.05.2026	CRLMC-4390/2025	K K NATH	GENERAL		Order Dtd. 2026-05-22		(S No 11
40922/2026	29.05.2026	ABLAPL-9918/2025	K P KAR	GENERAL		Order Dtd. 2025-10-28	BAIL-1	(S No
40923/2026	29.05.2026	WP (C) - 22629/2024	C RANA	GENERAL		Order Dtd. 2026-03-05		(S No
40924/2026	29.05.2026	WP (C) - 13378/2026	K K NATH	GENERAL		Order Dtd. 2026-05-19	WRIT BRANCH-6	(S No 25
40925/2026	29.05.2026	BLAPL-4793/2025	B K DAS	GENERAL		Order Dtd. 2025-08-18	BAIL-2	(S No 16
40926/2026	29.05.2026	WA-3212/2024	H K DASH	GENERAL		Order Dtd. 2026-05-07		(S No 16
40929/2026	29.05.2026	OJC-3507/1991	M R SAHOO	GENERAL		Order Dtd. 9999-12-31Petition,Annexure,Counter,		(S No 16
40930/2026	29.05.2026	OJC-2507/1991	M R SAHOO	GENERAL		Order Dtd. 9999-12-31Petition With Annexures,		(S No 16
40931/2026	29.05.2026	CONTC-2685/2026	D K SAHOO	GENERAL		Order Dtd. 2026-05-15		(S No 16
40932/2026	29.05.2026	CONTC-2683/2026	D K SAHOO	GENERAL		Order Dtd. 2026-05-15		(S No 16

N I C (Software Team)